

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH, ALLAHABAD.

Allahabad, this the 17th day of September, 2004.

QUORUM : HON. MR. JUSTICE S.R. SINGH, V.C.

HON. MRS. ROLI SRIVASTAVA, A.M.

O.A. No. 799 of 2003

Suresh Kumar Singh, son of Late Amar Nath Singh, resident of Village and post Mahanapur (Rajpootan), Kasiwar, Kachhwa, Mirzapur.....

.....Applicant.

Counsel for applicant : Sri S.K. Kushwaha.

Versus

1. Union of India through the Secretary, Department of Post, New Delhi.
2. Post Master General, U.P., Lucknow.
3. Superintendent of Post Offices, Mirzapur, District Mirzapur.
4. Rajeshwari Prasad Singh, son of Sri Bal Mukund Singh, Extra Departmental Branch Post Master, Mahanapur, District Mirzapur.....

.....Respondents.

Counsel for respondents : Sri S. Singh.

ORDER (ORAL)

BY HON. MR. JUSTICE S.R. SINGH, V.C.

Heard Sri S.K. Kushwaha, learned counsel for the applicant, Sri S.K. Pandey, holding brief of Sri S. Singh, Senior Standing Counsel for respondents and perused the pleadings. Respondent Nos.1 to 3 are represented by Sri S. Singh. Notice to 4th respondent was issued. Sri D.P. Singh along with Sri C.H. Sharma has put ⁱⁿ his appearance on behalf of Respondent No.4. However, despite repeated opportunity, the C.A. has not been filed on behalf of the official respondents. Counter for private Respondent No.4 is, however, on record.

2. It appears that one Rajeshwari Prasad Singh was the Extra Departmental Branch Post Master of Mahanapur (Rajpootan), Kachhwa, District Mirzapur. He retired on superannuation in August, 2000. It appears that he filed Original Application challenging the correctness of his

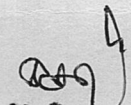
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date of birth as entered in the Service Book. No interim order was passed in the said O.A. which was ultimately dismissed in default. The process for selection was commenced vide notification dated 4.8.2000 but the same has not yet been completed and the 4th respondent, who was initially appointed as substitute is still allowed to continue.

3. ^{*E. K. J.*} Having regard to the case we dispose of this O.A. with direction to Senior Superintendent of Post Offices, Mirzapur to take the selection process commenced vide Advertisement No..of 4.8.2000 to its logical end and offer appointment to the candidate^{*g*} who is found suitable and meritorious according to the rules within one month from the date of receipt of a copy of this order.

No order as to costs.


A.M.


V.C.

Asthana/